

tern Railway from time to time, including those for ore for Iron and Steel Works, the export ore traffic is being moved to the maximum feasible extent. It is not practicable to arrange as a regular measure, the provision of 5 trains of export ore daily from the Bara Jamda and Kulti-Badampahar areas to K. P. Docks. Recently, however, owing to easy wagon position and slack traffic five trains a day for this traffic have been running on some occasions.

IMPORTED SUGAR

***1403. Shri N. B. Chowdhury:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the distribution of imported sugar and the fixation of its price at a particular place would be made under the direction of the Government of India or under the direction of the appropriate State Governments; and

(b) what would be the general principles for selecting distributors?

The Minister of Food and Agriculture (Shri Kidwai): (a) and (b). A statement is laid on the Table of the House. [See Appendix VI, annexure No. 58].

GRAND TRUNK EXPRESS

***1404. Shri Veeraswamy:** Will the Minister of Railways be pleased to state:

(a) whether Government are aware that of late, the III class reservation in the Grand Trunk Express, both at Madras (Central) and Delhi Junction, is not being done properly;

(b) whether it is a fact that at Madras, reservation is made in some bogey attached to the Grand Trunk Express which is a through-bogey from Bangalore and that this is felt by passengers to be very inconvenient;

(c) whether it is also a fact that in intermediate stations, railway officials allow passengers to get into the

reserved III Class bogey on the ground that the gangway and passages in the bogey are not reserved; and

(d) if so, what action Government propose to take to check these complaints?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) No.

(b) Yes, reservation for passengers entraining at Madras Central on the Grand Trunk Express was being made in the Bangalore City-Delhi through carriage running on the Grand Trunk Express in addition to the reservation made in the Madras-Delhi carriage. As this arrangement was found to be unsatisfactory, the reservation in the through carriage has since been discontinued and all third class reservation from Madras are made in the Madras-Delhi coach only.

(c) No such complaint has so far been received.

(d) Does not arise.

CONGESTION ON ASSAM RAIL LINK

***1405. Shri Amjad Ali:** Will the Minister of Railways be pleased to state:

(a) whether the report of the team of officers deputed to enquire into the travel conditions on the Assam rail-link has since been received;

(b) if so, whether in the light of the said report, Government propose to make a statement in the House;

(c) whether a copy of the report of the said team of officers will be placed on the Table of the House; and

(d) what action, if any, has been taken by Government to relieve the congestion?

The Deputy Minister of Railways and Transport (Shri Alagesam): (a) An interim report has been received and the final one is expected soon.

(b) and (c). Consideration of these will have to await receipt of the final report.

(d) Pending the receipt of the report, all possible steps are, however, being taken to relieve congestion by introducing additional trains as feasible. For example, during April—June, 1953, two new trains were introduced between Tezpur and Rangapara North. Two trains each way were extended between Alipur Duar and Fakiragram and four trains between Rangapara North and Tezpur.

ASIAN REGIONAL LABOUR CONFERENCE

*1406. Shri Vittal Rao: Will the Minister of Labour be pleased to state:

(a) the delegates who have been nominated to represent the workers at the Asian Regional Labour Conference, International Labour Organisation to be held during the 3rd week of September, 1953;

(b) the considerations that weighed with Government for the nomination; and

(c) whether Government have conducted any enquiry to find out as to which Central Organisation of workers, is the most representative?

The Minister of Labour (Shri V. V. Giri): (a) Shri Khardubhai K. Dessai, Member, Parliament and Shri S. R. Vasavada, M.L.A. (Bom.) have been nominated to attend the Second Asian Regional Labour Conference, which is being held at Tokyo from the 14th to the 28th September 1953 as the workers' delegate and adviser respectively.

(b) According to Article 3, paragraph 5, of the constitution of the International Labour Organisation the workers' representatives have to be chosen in agreement with the most representative of their organisations. Both Shri Desai and Shri Vasavada were proposed by the Indian National Trade Union Congress, which according to the available information has the largest membership among the four All-India organisations of workers.

(c) Yes.

ACCOMMODATION FOR RAILWAY STAFF

*1407. Shri H. N. Mukerjee: Will the Minister of Railways be pleased to state:

(a) what progress has been made towards giving alternative accommodation to those Railway Employees who have been putting up in condemned wagons in the Sealdah Division of the Eastern Railway; and

(b) how many condemned wagons are at present being utilised by Railway employees for residential purposes?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) 62 units of quarters have been completed and allotted to staff who have been living in wagon bodies. The construction of 232 more quarters is in progress and a further 252 quarters are included in the current year's Programme and will be built as early as possible.

(b) 808 wagon bodies are reported as now being used by the staff for residential purposes on the Sealdah Division.

डाक-कर्मचारियों द्वारा कलम रोको हड़ताल

*१४०८. श्री बी० मिश्र : क्या संघरक्ष मंत्री यह बतलाने की कृपा करेंगे।

(क) क्या यह सत्य है कि सरकार को अखिल भारतीय डाक और रेलवे डाक सेवा कर्मचारी संघ से हड़ताल की सूचना मिली है ;

(ख) क्या संघ की परिषद् ने मांगों की एक सूची भी भेजी है ;

(ग) क्या यह सत्य है कि उन्होंने यह सूचना दी है कि इन मांगों के अस्वीकृत होने पर वे निकट भविष्य में ही १५ मिनट तक कलम रोको हड़ताल करेंगे ; और

(घ) यदि उपरोक्त भाग (क) से (ग) तक के उत्तर स्वीकारात्मक हों, तो